



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/563/2023 FIXED	GITA RANI GHOSH Versus THE AUTHORIZED OFFICER OF IDBI BANK AND 2 ORS	MR. S MITRA MR A K BORO	
ADMISSION				
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	WP(C)/3241/2019 FIXED	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A. R. TAHBILDAR, R-4 MR. M SHARMA
4	WP(C)/5522/2020 FIXED	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR	ASSTT.S.G.I.
5	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
WITH				
6	C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS

7	WITH C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
8	WITH C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
9	WITH C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
10	WITH C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
11	WITH C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
12	WA/193/2021 FIXED	THE PUNJAB NATIONAL BANK AND 3 ORS. Versus CHITTA RANJAN DAS B		MR. P K MEDHI MR. S K TALUKDAR
13	WA/203/2022 FIXED	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	SC, SEC. EDU. MR. N BORUAH SR. GA, ASSAM SC, SEBA
14	WA/29/2023 B/O	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM
ORDERS				
15	I.A.(Civil)/445/2019 FIXED in WA/1282/2019 WITH WA/1282/2019 (Filing Number)	SMTI LILIMA BEGUM Versus SMTI FULARA KHATUN AND 7 ORS	MR. N G KUNDU MR G DEKA	GA, ASSAM MD. B HUSSAIN (OP1) MR. P B MAZUMDER (OP1)
	WITH I.A.(Civil)/447/2019	SMTI LILIMA BEGUM Versus SMTI FULARA KHATUN AND 7 ORS	MR. N G KUNDU MR G DEKA	GA, ASSAM
16	I.A.(Civil)/3671/2022 FIXED in Mat.App./14730/2022 WITH Mat.App./14730/2022 (Filing Number)	PRAMITA KEMPRAI Versus SUBHANKAR HOJAI	MR B N SARMA MS. N BARUAH	
	WITH Mat.App./14730/2022 (Filing Number)	PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B	MR B N SARMA	
HEARING				
17	Mat.App./70/2017 FIXED, WITH LCR	SMT NANDITA SINHA Versus SRI BISHU SINHA	MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MS.R DEVI	P CHAKRABORTY MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	SMT NANDITA SINHA Versus SRI BISHU SINHA	MR.A R TAHBILDAR MS.R DEVI	

18	WP(C)/2986/2017	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
19	WP(C)/5722/2018 FIXED	CHETAN K.K. AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	SC, HEALTH
20	WA/318/2019 CAVT. NO.0861/2019 FIXED, WITH CAVT. NO. 859/2019, CAVT. NO. 861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
WITH				
21	WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
22	WA/341/2019	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
23	PIL/10/2020 FIXED, WITH COMPLIANCE REPORT	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
24	WA/24/2020	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
WITH				
25	WA/316/2019	MARKAZUL MA ARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC. REVENUE
WITH				
26	WA/338/2019	MARKAZUL MAARIF, Versus THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
27	WA/122/2021 B/O	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	MS. S B CHOUDHURY
28	WA/343/2021 WITH REVIEW PET. 5/2014 (D/O), WP(C)/5532/2010 (D/O), WP(C)/4462/2015 (D/O), WP(C)/5394/1999 (D/O), CR/289/1998 (D/O)	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MR. M KALITA MS. B PHOM	SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE
29	WA/12/2022 FIXED	THE STATE OF MIZORAM AND ANR Versus MIZORAM GORKHA SANGH AND ANR	MR. A CHOUDHURY MR. T CHAKRABORTY	MR. N SHARMA

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
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8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
14)	MR S SARMA	04-02-2023	To	12-04-2023
15)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
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17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/17/2022	RAM BAHADUR CHETRY Versus MUKUL KUMAR SAIKIA, ACS AND ANR.	MR. S UPADHAY	
2	Cont.Cas(C)/652/2022 FIXED	BIPIN CHANDRA DAS Versus SMTI. BIJOYA CHOUDHURY	MR. M KHAN MR A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU MR S M T CHISTIE
3	Cont.Cas(C)/657/2022	HALIMA KHATUN AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU MR. A PHUKAN
4	Cont.Cas(C)/659/2022	MOZIBAR RAHMAN Versus MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. MR S M T CHISTIE
5	Cont.Cas(C)/769/2022	BINA GOGOI Versus BIJOYA CHOUDHURY AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU MR B KAUSHIK
6	Cont.Cas(C)/780/2022 FIXED	BARNALI GOGOI NATH Versus BIJOYA CHOUDHURY AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU.
7	Cont.Cas(C)/794/2022 FIXED	SMTI DIPALI SEN Versus DR. BIJOYA CHOUDHURY, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
8	Cont.Cas(C)/67/2023	MAMONI BARO AND ANR Versus COL Y. S. PARMAR AND ANR	MR. A K BARUAH MR. N MAHAJAN MR A DAS	
ORDERS				
9	Cont.Cas(C)/263/2019 B/A	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
10	Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	

11	Cont.Cas(C)/485/2020	PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS	MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY	MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)
12	Arb.P./6/2021	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	
13	Arb.P./10/2022	RANJAN DEB Versus MR. KISHORE CHAKRABORTY AND ANR.	MR. K P PATHAK MR. H DAS	MR M RANA (R1)
14	Review.Pet./133/2022 WITH Arb.P./2/2021 (D/O)	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	MR H GUPTA ASSTT.S.G.I.
15	Cont.Cas(C)/499/2022 B/O	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6056/2022 FIXED	LUTFUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
2	WP(C)/323/2023 FIXED	DURLAV RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH N AHMED	SC, HIGHER EDU GA, ASSAM
ADMISSION				
3	WP(C)/3525/2019 PART-HEARD, FIXED	AMARENDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR P NAYAK MS. N BORDOLOI	SC, EXCISE DEPTT.
4	WP(C)/7409/2015 FIXED	MANOJ KUMAR DUTTA and 75 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A C BORBORA MRS.R BORBORA MR.U K NAIR MR.M SMITH	GA, ASSAM(R1) SC, FINANCE SC, HIGHER EDUCATION
5	WP(C)/7860/2019 B/O	PARUL DEVI Versus THE STATE OF ASSAM AND 6 ORS.	MR S P DAS MR. A DEKA	SC, SEC. EDU. GA, ASSAM MR. T C CHUTIA, SC , AHSEC SC, FINANCE
6	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
7	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
8	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH

9	WP(C)/3663/2021 B/O	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
	WITH			
10	WP(C)/4009/2021	PROSUN KUNDU AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
	WITH			
11	WP(C)/4176/2022	PUNIT KUMAR DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I. SC, BTC
	WITH			
12	WP(C)/4881/2022	CHANSUMA KHUNGUR BRAHMA AND 333 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M DAS MRS V LAHON MR H AGARWAL	MR P N SARMA, SC, ELE. EDU. DEPTT. SC, EDU
	WITH			
13	WP(C)/2768/2022 FIXED	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
HEARING				
14	WP(C)/4324/2017 PART-HEARD, FIXED	DWIPRAHAR DAS Versus THE LIFE INSURANCE CORPORATION OF INDIA and 6 ORS.	MR.P N GOSWAMI MR.I CHOUDHURY MR.I KALITA MR.R R GOGOI	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
	WITH I.A.(Civil)/1853/2021 in WP(C)/4324/2017	THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS. Versus DWIPRAHAR DAS	DR G J SHARMA MR. S NATH	MR. P N GOSWAMI MR. I CHOUDHURY
15	WP(C)/4803/2016	JUNU DEVI and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. M NATH MR.R PHUKAN MR. A BHATTACHARJEE MRSS BARPATRAGOHAIN	SC, HIGHER EDUCATION SC, N C HILLS
	WITH			
16	WP(C)/4729/2016	PARTHAJIT BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.M P SARMA MSW YHOSHII MS.N SHYAMAL	SC, DIMA HASAO SC, HIGHER EDUCATION
	WITH			
17	WP(C)/4730/2016	PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MR.M P SARMA MSW YHOSHII	SC, DIMA HASAO SC, HIGHER EDUCATION
	WITH			
18	WP(C)/4489/2017	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MR.M P SARMA MS.P BORGHAIN	SC, DIMA HASAO SC, HIGHER EDUCATION

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14)	MR S SARMA	04-02-2023	To	12-04-2023
15)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
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20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/226/2023 B/O in WP(C)/6818/2022 WITH WP(C)/6818/2022	AMINUL HOQUE Versus ABDUR RAHIM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, SEC. EDU. GA, ASSAM
		ABDUR RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	SC, SEC. EDU. GA, ASSAM

ADMISSION

2	WP(C)/7942/2019 FIXED WITH I.A.(Civil)/3550/2019 in WP(C)/7942/2019 WITH I.A.(Civil)/1895/2021 in WP(C)/7942/2019 WITH Cont.Cas(C)/399/2021	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MS. D SAIKIA (AMICUS CURIAE) SC, NIT
		D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
		D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS	
3		DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
4	WP(C)/1692/2022 B/O	AYESHA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM

5	WITH WP(C)/2153/2022	RIAZ AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
6	WITH WP(C)/2295/2022	TAYABUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
7	WP(C)/1703/2022 B/O	AKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5770/2022 FIXED	ABDUL MOTIN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. A M BARBHUIYA (R-6,7) MR. B ZAMAN (R-6,7) MS A BEGUM (R-6,7) MR B PURKHYASTHA (R-6,7)
9	WITH WP(C)/147/2022	DEEPAK KUMAR JADAB AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
10	WITH WP(C)/6527/2022	MD. GULAM MUSTAFA BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
ORDERS				
11	Review.Pet./85/2022 WITH WP(C)/3393/2013(D/O), WITH WP(C)/2070/2019(D/O), FIXED	SMTI BONTI BORAH AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU MR B D DAS GA, ASSAM G UDDIN MS ANNA K P MS. P ADHIKARI MS. G BORAH
12	WITH Review.Pet./72/2021	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM MR. P D NAIR (r-7,8) MR G ALAM (r-7,8) MS J KHANOM (r-7,8) MR. H ROHMAN (r-7,8) S R A NASER (r-7,8)
13	WITH WP(C)/98/2022	PRANJIT HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR M R ADHIKARI MS. G BORAH MS S AHOM MS S P CHETRY	SC, ELEM. EDU GA, ASSAM G UDDIN G UDDIN MS ANNA K P MS ANNA K P SC, FINANCE
14	I.A.(Civil)/138/2023 B/O in WP(C)/8432/2022	KAMAL KRISHNA KAKOTI Versus THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR. U J SAIKIA MS M DAS	SC, DIB. UNIVERSITY
	WITH WP(C)/8432/2022	KAMAL KRISHNA KAKOTI Versus THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR. U J SAIKIA MS M DAS	SC, DIB. UNIVERSITY

HEARING

15 WP(C)/6414/2013

THE NATIONAL HIGHWAYS AUTHORITY
OF INDIA and 2 ORS.

MR.C BARUAH
C.G.C.

GA, ASSAM
MR.D C K HAZARIKA
MS.J GOGOI
MR.K GOSWAMI
SC, DIMA HASAO
MR.JUNM LASKAR
MS.P DEVI

Versus

THE DIMA HASAO AUTONOMOUS
COUNCIL and 8 ORS

16 WP(C)/6372/2015

PROF. MAGUNI CHARAN BEHRA

MR.A K PURKAYASTHA

MR. S K DEORI (SC, RAJIV
GANDHI UNIVERSITY)

Versus

THE VICE CHANCELLOR, RAJIB GANDHI
UNIVERSITY and ANR

MR.S SHARMA
MR.P K BORDOLOI
MS. S G BARUAH
MR. B BORGHAIN
MR.N N UPADHAYA

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
7)	MR. S KATAKI	06-02-2023	To	10-02-2023
8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
14)	MR S SARMA	04-02-2023	To	12-04-2023
15)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./348/2017 WITH LCR 5 FILES, P.B.-3	SHRI ROMESH BORAH @ BIJUPON Versus THE STATE OF ASSAM and ANR	MSB DEVI MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR.M RAHMAN MRS BORGHAIN MR.A AHMED MR.G GORLOSA MR.F ABDULLAH MR. N MAHAJAN MR.M BORGHAIN	MR. U CHOUDHURY (LEGAL AID COUNSEL) PP, ASSAM
2	CRL.A(J)/111/2018 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/56/2020 WITH LCR 4 FILES, P.B.-2	BADAL GOALA Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/02/2023

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
7)	MR. S KATAKI	06-02-2023	To	10-02-2023
8)	MR. R SARMAH	05-02-2023	To	10-02-2023

9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
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17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
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19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/272/2023 FIXED	CHANDANA SONOWAL AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, WPT AND BC
2	WP(C)/545/2023 FIXED	PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.	MR D K DAS MRS. K M TALUKDAR	SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC
ADMISSION				
3	WP(C)/5937/2021 PART-HEARD, FIXED	DIPANKAR MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. S K TALUKDAR MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE) MR. J M A CHOUDHURY
4	WP(C)/7335/2015 B/O	S/356343F HAV/ORL KULDEEP SINGH Versus THE UNION OF INDIA and 5 ORS	MRS.S BORA	C.G.C. ASSTT.S.G.I. MS.R DEVI
5	WP(C)/2624/2016 B/O	MITHINGA BARO and 5 ORS Versus THE UNION OF INDIA and 11 ORS	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	C.G.C. ASSTT.S.G.I. MS.R DEVI
	WITH I.A.(Civil)/2545/2017 in WP(C)/2624/2016	THE UNION OF INDIA Versus MITHINGA BARO and 16 ORS	C.G.C. MS.R DEVI	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
6	WP(C)/4972/2018 FIXED	ANANDA TOKBI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM
7	WP(C)/8802/2019 FIXED	BARNALI DIHINGIA AND ANR. Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MR H P GUWALA (R-2) ASSTT.S.G.I.

8	WITH WP(C)/9114/2019	SADANANDA BARUAH Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	MR. B K DAS (R-2) MR K CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/1466/2020 in WP(C)/9114/2019	SADANANDA BARUAH Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MR. B DAS	ASSTT.S.G.I.
9	WP(C)/837/2021 FIXED	MAMONI GOGOI (BORGOHAIN) @ MAMONI GOGOI @ MAMONI BORGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
10	WITH WP(C)/1408/2021	RENU PROVA CHETIA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
11	WITH WP(C)/1455/2021	JINU BEZBORA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
12	WITH WP(C)/2159/2021	PRAVAVATI BORAH (CHUTIA) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
13	WP(C)/1215/2021 FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
	WITH I.A.(Civil)/625/2022 in WP(C)/1215/2021	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS		ASSTT.S.G.I.
14	WP(C)/1498/2021 FIXED	KRISHON KANHIYA SHARMA, FORCE NO. 881140391 ASI/GD Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
15	WP(C)/5981/2021 FIXED	DILIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
16	WP(C)/7307/2021 FIXED	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, PWD
17	WP(C)/1619/2022 B/O	DEBANON PHONGLO Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR B R BRAHMA	SC, PWD ROAD GA, ASSAM SC, DIMA HASAO SC, FINANCE
ORDERS				
18	WP(C)/6443/2016 FIXED	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
19	WP(C)/166/2023 FIXED	DEBAKANTA BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM SC, REVENUE
HEARING				
20	WP(C)/541/2012 PART-HEARD, FIXED	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.

21	WP(C)/1256/2013 FIXED	RAJPAL SINGH Versus THE UNION OF INDIA and 4 ORS	MR.M DUTTA MS.M DAS	MR. B CHAKRAVARTY (CGC) MR.R SHARMA ASSTT.S.G.I.
22	WP(C)/150/2015 WITH LCR, FIXED	THE UNION OF INDIA Versus KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MR. B CHAKRAVARTY MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
	WITH MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
23	WITH WP(C)/824/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4
24	WP(C)/7682/2016 B/O	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGOHAIN(R-5)
25	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
26	WP(C)/4839/2018 WITH LCR - 5(FIVE) FILES, B/O	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2- R4)

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
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8)	MR. R SARMAH	05-02-2023	To	10-02-2023
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11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
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20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,9th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE A.BORTHAKUR
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./127/2019 WITH WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./178/2019 WITH WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	Review.Pet./28/2021 WITH WP(C)/4079/2019 (D/O)	MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	Review.Pet./54/2021 WITH WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	Review.Pet./36/2022 WITH WP(C)/2587/2019 (D/O)	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
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8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
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16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE A.M. BUJOR BARUA AND HONOURABLE
MR. JUSTICE A.BORTHAKUR]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL/27/2017 FIXED	SAURADEEP DEY Versus THE UNION OF INDIA and 5 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I.
2	PIL/12/2021 FIXED	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC
3	Review.Pet./76/2021 FIXED, WITH LCR, WITH WP(C)/3568/2016 (D/O)	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

4	WP(C)/366/2017 FIXED, WITH LCR	HASINA BHANU @ HASNA BHANU Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.Z HUSSAIN MS. D GHOSH, AMICUS CURIAE MR. F E CHOUDHURY MR. B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/4981/2018 FIXED, WITH LCR	KULSUM BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR R GOENKA MR. U K BORTHAKUR MR A GOENKA MR A GOENKA

7 WP(C)/1824/2019
B/O, WITH LCR

SAJEDA KHATUN
Versus
THE UNION OF INDIA AND 5 ORS.

MR H DAS
MR. B C DEKA
MS. U HAZARIKA

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

8 Co.App./1/2022

M/S CALCOM CEMENT INDIA LIMITED
Versus
M/S EASTWEST PROJECTS

MR. S SARMA
MR. R HAZARIKA
MR. C CHAKRAVARTY
MR J ROY
MR D DAS
MR H M R HOQUE

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
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8)	MR. R SARMAH	05-02-2023	To	10-02-2023
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21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./446/2023	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
2	Bail Appln./448/2023	DIGANTA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. J BARMAN MR D J BORO	PP, ASSAM
3	Bail Appln./452/2023	JITUL ALI Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
4	Bail Appln./453/2023	SMTI. CHAYANIKA PEGU Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MS. S PHUKAN	PP, ASSAM
5	Bail Appln./454/2023	RAJANI DEORI Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. G TAMULI C. DEKA	PP, ASSAM
6	Bail Appln./456/2023	DEBARANJAN DOLEY Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR J P KACHARI	PP, ASSAM
7	Bail Appln./457/2023	JAKIR ALI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS A BORAH	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./113/2023	VAIBHAV KALYANI AND 2 ORS. Versus SMT. SAKSHI SHARDA AND ANR.	MR. B DEKA MR. D DEKA MS N T MANPOONG	PP, ASSAM
9	Crl.Pet./114/2023	DURGESH GUPTA Versus THE STATE OF ASSAM AND ANR	MR. K PAUL MR. S K DAS MR. M BISWAS MRS M DAS	PP, ASSAM
10	AB/374/2023	MANASH DEKA Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM

ADMISSION

11	WP(C)/4508/2021 PART-HEARD	DR. MIRSAALIM ULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
	WITH			
12	WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	WITH			
13	WP(C)/509/2019	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
	WITH			
14	WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
	WITH			
15	WP(C)/4008/2021	DR. SURESH DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE
	WITH			
16	WP(C)/4549/2022 PART-HEARD	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
	WITH			
17	WP(C)/4021/2022	M/S DRILLMEC S.P. A Versus OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL
	WITH			
18	CrI.Rev.P./404/2022 B/O	NAMRA NILLOVE DEKA Versus SMT. ANULEKHA HAZARIKA	MR. K N CHOUDHURY MS G DAS MRS. R S CHOUDHURY MR. R CHOUHAN	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
	WITH			
19	WP(C)/5469/2022	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
	WITH			
20	CrI.A./33/2023	GANESH PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
	WITH			
	I.A.(CrI.)/77/2023 in CrI.A./33/2023	GANESH PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1894/2022 WITH LCR	ABHINAV JADON Versus THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
22	Bail Appln./2455/2022 WITH LCR AND CASE DIARY	MUKTADUL AMIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
23	Bail Appln./2898/2022 WITH LCR	BIKRAM DEBBARMA Versus NARCOTICS CONTROL BUREAU (NCB)	MR N J DAS	SC, NCB
24	Bail Appln./3243/2022 WITH LCR AND CASE DIARY	MONOWAR ALI Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN	PP, ASSAM

25	Bail Appln./3487/2022 FIXED	TANJUL HOQUE AND ANR Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
26	Bail Appln./3679/2022 WITH LCR AND CASE DIARY	MD. SAMSULLAH KHAN AND ANR. Versus STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./315/2023 FIXED	MIRA DAS Versus THE STATE OF ASSAM	MRS. B BORO MS. B W AKHTARA	PP, ASSAM
28	Bail Appln./321/2023	ZANAB KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	M K BORAH MS. P. KASHYAP	PP, ASSAM
29	Bail Appln./390/2023 FIXED	FARIDA KHATUN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
30	Bail Appln./399/2023 FIXED	BIPLAB CHANDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, WILD LIFE PROTECTION

BAIL HEARING

31	AB/3403/2022	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. T DEURI MS T WAPANGLA	DY.S.G.I.
32	AB/3607/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED MS Y AFREEN	PP, ASSAM
33	AB/3818/2022	RAHIMA BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	PP, ASSAM
34	AB/93/2023	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
35	AB/134/2023 FIXED	MUNNA KUMAR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM
36	AB/142/2023 FIXED	IBRAHIM KHALILULLAH Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
37	AB/271/2023 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM

ORDERS

38	CrI.Pet./439/2022 WITH LCR 4 FILES, B/O	DR. JOGESH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
39	I.A.(CrI.)/79/2023 in CrI.A./1132/2023	SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ALI MR. Y ALI	PP, ASSAM
	WITH CrI.A./1132/2023 (Filing Number)	SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A ALI	
	WITH I.A.(CrI.)/1133/2023 (Filing Number)	SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A ALI	

HEARING

40	Co.Pet./5/2015	M/S EASTWEST PROJECTS Versus M/S CALCOM CEMENT INDIA LIMITED	DR. A SARAF MR.R SARMA MS.J GOGOI MR.K GOSWAMI MR. P BARUAH	MS.M HAZARIKA MR. S R GOGOI MR. R C DAS MR. K SINGH S C DAS MR. R GOGOI C. SARMAH MR P BURAGOHAIN
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	WITH I.A.(Civil)/2631/2022 in Co.Pet./5/2015	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	C. SARMAH	DR. A SARAF
41	Crl.A./29/2016 WITH LCR 6 FILES, B/O	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM
42	Crl.Rev.P./369/2016 WITH LCR 1 FILE, FIXED	ARUN SARMA Versus MD. ZAHIDUL HUSSAIN	MR.M RAHMAN MS. A AHMED MS.S DAS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID
43	CRL.A(J)/83/2019 WITH LCR 5 FILES, FIXED	RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
44	Crl.A./276/2019 WITH LCR 5 FILES, B/O	SRI UTPAL DEBNATH Versus THE STATE OF ASSAM AND ANR	MR A K BORAH MR. S BORA MR. P HAZARIKA MR. H S BORAH MS J RAJKUMARI	MS. M BARMAN MR. M ISLAM PP, ASSAM
	WITH I.A.(Crl.)/388/2021 in Crl.A./276/2019	SRI UTPAL DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
45	Crl.Rev.P./121/2021 WITH LCR 1 FILE, FIXED	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
46	Crl.Pet./11/2022 WITH LCR 2 FILES, FIXED	BHASKAR JYOTI DAS AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR H R A CHOUDHURY (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) PP, ASSAM
47	Crl.Pet./114/2022 WITH LCR 1 FILE, FIXED	RATAN PAUL AND ANR Versus THE EMPLOYEES STATE INSURANCE CORPORATION	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, ESIC
48	Crl.Rev.P./227/2022 WITH LCR 4 FILES, FIXED	JOSEPH AHMED Versus THE STATE OF ASSAM AND ANR	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
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20)	MRS N BARUAH	07-02-2023	To	28-02-2023
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22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/36/2023 B/O	JULIMONI KALITA DEKA AND ANR. Versus CHANDRA DHAR DAS AND 21 ORS.	MR. R ALI M KALITA MR M BORO	
ADMISSION				
2	FAO/14/2019 CAVT. NO.1401/2018 FIXED	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
3	CRP/84/2022 CAVT. NO.05602/022, FIXED	MD. ZULFIQUR ALI Versus MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)
BAIL HEARING (BA)				
4	Bail Appln./2994/2022 WITH LCR	NURUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	MR S H SIKDAR PP, ASSAM
5	Bail Appln./3125/2022 WITH LCR	BIKRAM DAS @ JATLI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
WITH				
6	Bail Appln./3127/2022	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
7	AB/3703/2022 FIXED	SAFIDUL MIAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM

ORDERS

8	MACApp./93/2016 WITH LCR, FIXED, (QUANTUM)	MRS RANJANA BEGUM and ANR Versus NEW INDIA ASSURANCE COMPANY LTD	MR. S BISWAS MR.S SINGH	MR.A DUTTA(R-1) MRS.P M DUTTAR-1
9	Cont.Cas(C)/389/2021 FIXED	RAJIV KUMAR SARAF @ RAJIV SARRAF Versus JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	MR. R GOSWAMI MR. R GOSWAMI
10	CRP/141/2022 FIXED	SABINA BEGUM Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MR. R RAHMAN	
11	CRP(IO)/189/2022 FIXED	PRINCE ALLAUDDIN Versus MD. NASIMUDDIN ANSARI	MS. M BORAH P. SWARGIARY	MR Z MUKIT MR. A SATTAR G IMTIAZ
12	I.A.(CrI.)/801/2022 WITH LCR in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	MR. A T SARKAR (R-2) PP, ASSAM
	WITH I.A.(CrI.)/698/2022 in CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	MR. A T SARKAR (r2) MR. A T SARKAR (r2) MS S PATAR (r2) PP, ASSAM
		BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA	MR. A T SARKAR (R-2) PP, ASSAM
13	I.A.(Civil)/149/2023 FIXED in RSA/94/2019 WITH RSA/94/2019	SHRI SHRI RADHAMADHABJIEW BIGRAHA Versus SILCHAR MUNICIPAL BOARD AND ORS	MR. A C SARMA	MR SISHIR DUTTA
		SHRI SHRI RADHAMADHABJIEW BIGRAHA A DEITY,,REPRESENTED BY ITS SHEBAIT ANGSHU KUMAR RAY (IMPLEADED) Versus SILCHAR MUNICIPAL BOARD AND ANR	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR SISHIR DUTTA MR. D MOZUMDER (R2) MR. P BORAH (R2) MR. C SHARMA MR. S BISWAS (R2) MR. S DUTTA MS P CHOUDHURY (R2)
HEARING				
14	MACApp./294/2016 WITH LCR, FIXED	SMT. CHANDRAKALA YADAV and 4 ORS. Versus SHRI DIPAK DAS and ANR	MR. S K JAIN MR. B K JAIN	MR. R GOSWAMI (R-3) MS. M SAIKIA (R-3) MS. P BORTHAKUR (R-3)
15	RSA/370/2017 WITH LCR, FIXED	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
16	RSA/382/2017 WITH LCR, FIXED	MUSSTT PHALANI BEWA Versus MISS SUKURJAN BEWA	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	
17	MACApp./67/2018 WITH LCR, FIXED, (QUANTUM)	ORIENTAL INSURANCE CO. LTD. Versus FAKAR UDDIN TALUKDAR AND ANR.	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR S DEY MR. T ROY MS. B SARKAR MS. S RAJKUMARI (R2)

18	RSA/105/2019 WITH LCR	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
	WITH I.A.(Civil)/1100/2021 in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
19	MACApp./135/2019 WITH LCR, FIXED, (QUANTUM)	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
	WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
20	CRP/74/2022 WITH LCR	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. SHEELADITYA MR D GOSWAMI MR R D GOSWAMI
	WITH I.A.(Civil)/2190/2022 in CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MS. B DEVI MR K BISWAKARMA	

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
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8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
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16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5701/2021 FIXED	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/832/2022 in WP(C)/5701/2021	BISHWAJIT GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST
2	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
3	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R- 1,2) MR D S DEKA
	WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	SC, GAIL	MR. S BORTHAKUR

4	WITH WP(C)/6521/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR D S DEKA (R1, R2) SC, GAIL
5	WP(C)/3989/2022 FIXED	TARINI DEKA AND 6 ORS. Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
6	WITH WP(C)/3528/2022	PANKAJ LOCHAN BAISHYA AND 197 ORS Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
7	WP(C)/7063/2022 FIXED	DILDAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM MR M CHETIA (R-4)
8	WP(C)/7231/2022 FIXED	THE PARMESWARI BUILDING OCCUPANTS ASSOCIATION AND 4 ORS. Versus ASSAM POWER DEVELOPMENT CORPORATION LTD. (APDCL) AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	SC, APDCL
ORDERS				
9	Cont.Cas(C)/226/2022 FIXED	SMTI. BHAGYABATI TUMUNG AND 12 ORS Versus GAURI SANKAR DAS, ACS AND ANR	MR I HAQUE	MR D KALITA (R-2) MR. D NATH (R-2)
10	I.A.(Civil)/142/2023 FIXED in WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. R ALI MR. S M RAHMAN MR.M ALI	SC, REVENUE
	WITH WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
HEARING				
11	WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
12	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
13	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
	WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM

STAY MATTERS

14	WP(C)/458/2022	BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
15	WP(C)/6637/2022	GANAKPARA FISHERY CO OP SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
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[For Thursday,9th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6944/2018 FIXED	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT.
2	WP(C)/1476/2019 B/O	SWG INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR H BURAGOHAJIN MS. A DEVI MS. M BORUAH MR. D SINGH	SC, APDCL MR. P N GOSWAMI
BAIL HEARING (BA)				
3	Bail Appln./2166/2021	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
BAIL HEARING				
4	AB/163/2023 FIXED	JOHOR ALI SHEIKH Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
HEARING				
5	WP(C)/2645/2013 CAVT. NO. CAVT 335/2013	UTPAL KUMAR CHOUDHURY and ANR Versus THE STATE OF ASSAM AND 4 ORS	MD.B HUSSAIN MR.P B MAZUMDER	MR.B D DAS MR.H K SARMA MS.D NATH
6	WP(C)/2511/2014	BINOD KARJEE and 4 ORS Versus THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.P K SHARMA MR.S A SANGMA	SC, KHADI and VILLAGE INDUSTRIES BOARD GA, ASSAM MR.D BARUAH MR.G KAKATI ASSTT.S.G.I.

STAY MATTERS

7	WP(C)/8321/2022	SOFIUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED	GA, ASSAM
8	WP(C)/8320/2022	ROKIYA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1125/2020	M/S. PANORAMA INTERNATIONAL Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N GOGOI MS. N MECH MS S SHARMA	MR. S C KEYAL ASSTT.S.G.I.
2	WP(C)/1732/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION), Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
3	WITH WP(C)/1708/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
4	WITH WP(C)/1729/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
5	WITH WP(C)/1733/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
6	WP(C)/4176/2020	SHEETAL BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, ITD
7	WP(C)/4185/2020	USHA BAMALWA Versus THE UNION OF INDIA AND 4 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
8	WP(C)/5364/2020	ASSAM UNIVERSITY AND ANR Versus THE INCOME TAX OFFICER (TDS)	MR. S C KEYAL MR B KAUSHIK MR. S HAZARIKA	SC, INCOME TAX

9	WP(C)/2573/2021	M/S GATTANI INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
10	WP(C)/7805/2022 FIXED	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
11	WP(C)/7898/2022 FIXED	M/S SKS ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	MR. S C KEYAL SC, CUSTOMS
WITH				
12	WP(C)/7897/2022	M/S R K ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	MR. S C KEYAL SC, CUSTOMS
13	WP(C)/8230/2022 FIXED	BARUN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	DR ANKIT TODI	SC, TAXES
<u>STAY MATTERS</u>				
14	WP(C)/2835/2022	JOGESH CH LAHKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. S CHOWDHURY	SC, SEC. EDU. MR. LENTSO (R-4) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
7)	MR. S KATAKI	06-02-2023	To	10-02-2023
8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
14)	MR S SARMA	04-02-2023	To	12-04-2023
15)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL AND CIVIL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./48/2023 FIXED	UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MS N DUTTA	PP, ASSAM
2	Crl.Pet./73/2023	THE UNION OF INDIA Versus THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI	PP, ASSAM
3	Crl.Pet./77/2023	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
4	Crl.Pet./82/2023	RAFIQUL HUSSAIN@RAFIKUL Versus THE STATE OF ASSAM AND ANR	MR. S D ROY	PP, ASSAM
5	AB/138/2023 FIXED	MUNINDRA KONWAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
6	AB/287/2023	PRASENJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
7	AB/377/2023	SATYALAL MAHATO Versus THE STATE OF ASSAM	MR. D K KOTHARI MR. U K BARMAN MR H ALI MR Y KOTHARI	PP, ASSAM
8	AB/383/2023	ABDUL JALIL Versus STATE OF ASSAM	MR. A K SHARMA MS. M LAHKAR	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Rev.P./572/2022 FIXED	MURSHIDA BEGUM Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./189/2023 FIXED	ANANDA RABHA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
11	Bail Appln./214/2023 FIXED	WAHIDUR JAMAN AHMED AND ANR. Versus THE STATE OF ASSAM	MD A RAHMAN MS. R BEGUM	PP, ASSAM

12	Bail Appln./276/2023 FIXED	MANIK ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
13	Bail Appln./297/2023 FIXED	MD AINUL HOQUE Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
BAIL HEARING				
14	AB/1500/2022	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
15	AB/2612/2022	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
16	AB/2694/2022	SONESWAR DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
17	AB/2706/2022	MONIKHA CHETRI Versus THE STATE OF ASSAM	MR. J KALITA MR. S KAR	PP, ASSAM
18	AB/3109/2022	HASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MR V KUMAR MD. A SHEIKH	PP, ASSAM
19	AB/3188/2022	BISHNU SONAR Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
20	AB/3202/2022	NABIN TAYE Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. K P GOGOI MR. B N DEKA	PP, ASSAM
21	AB/3215/2022 FIXED	REZZAK ALI Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
22	AB/3276/2022	PHATIK CH DAS AND 3 ORS Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
23	AB/3364/2022	BISWAJIT ABANG @ MELA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
24	AB/3439/2022	FARUK AHMED @ FARAQUE AHMED Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
25	AB/3482/2022	ASHIK RAHMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
26	AB/3694/2022 FIXED	PRANJAL GANGULI Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
27	AB/3712/2022	SANJAY SINGH @ SANJOY YADAV Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM
28	AB/3721/2022 FIXED	PRANJAL GANGULI AND ANR Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
29	AB/3773/2022	BIREN GAYAN Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
30	AB/11/2023 FIXED	ROHAN AGARWAL Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	AB/61/2023 FIXED	TARUN DIHINGIA Versus THE STAE OF ASSAM	MR. M K DEURI	PP, ASSAM

32	AB/65/2023 FIXED	SAMAD TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	PP, ASSAM
33	AB/99/2023	ALI AKBAR Versus THE STATE OF ASSAM	MR S HOQUE MR. M K HASAN	PP, ASSAM
34	AB/118/2023 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASAM	MR. B PHUKAN	PP, ASSAM
35	AB/178/2023 FIXED	AMAL CH CHOUDHURY AND 9 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI MS. U HAZARIKA PP, ASSAM
36	AB/199/2023 FIXED	BIJOY TANTI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM

ORDERS

37	CrI.A./119/2021 PART-HEARD, WITH LCR, FIXED	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY	PP, ASSAM SC, CUSTOMS
	WITH I.A.(CrI.)/272/2021 in CrI.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
38	I.A.(CrI.)/410/2022 FIXED in CrI.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH CrI.Pet./340/2020	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
39	CrI.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(CrI.)/408/2022 in CrI.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
40	CrI.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(CrI.)/409/2022 in CrI.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
41	CrI.Pet./421/2022 WITH LCR 1 FILE, B/O	ABDUL KARIM Versus THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	PP, ASSAM

HEARING

42	Crl.Pet./122/2020 PART-HEARD, LCR 3 FILES, B/O	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
43	MFA/60/2022 CAVT. NO.03532/022, PART-HEARD	SARAT BORKOTOKY AND ANR. Versus INDIAN NATIONAL TRADE UNION CONGRESS AND 2 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY FOR CAVEATOR
44	Crl.A./236/2022 PART-HEARD, WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/566/2022 in Crl.A./236/2022	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
45	Crl.A./87/2012 WITH LCR 5 FILES, FIXED	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
46	Crl.A./126/2021 WITH LCR 2 FILES, B/O	NOOR MOHAMMAD @ MD. NOOR MOHAMMAD ALI Versus STATE OF ASSAM	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	PP, ASSAM
47	Crl.A./642/2021 WITH LCR 1 FILE, FIXED	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MR P PRAWAR
48	Crl.Pet./642/2021 WITH LCR 1 FILE, FIXED	NABA SHARMA Versus M/S KORANGANI TEA COMPANY PVT LTD	MS. S SARMA MS. N M DEKA	MR. M KHATANIAR MR. J DEKA
49	I.A.(Crl.)/675/2022 WITH LCR 5 FILES, FIXED in Crl.A./14/2022 WITH Crl.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM	MR. R BARUAH MR. A SARMAH	PP, ASSAM
49	Crl.A./16/2022 WITH I.A.(Crl.)/38/2022 in Crl.A./16/2022	MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
50	Crl.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
50	Crl.Pet./798/2022 WITH LCR 1 FILE, FIXED	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
50	Crl.Pet./798/2022 WITH LCR 1 FILE, FIXED	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
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8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023

13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
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19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./44/2023 WITH OFFICE NOTE, FIXED	ASHIF AHMED @ ASIF AHMED Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
2	Bail Appln./154/2023 WITH LCR, FIXED	TASDIQUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
3	WITH Bail Appln./145/2023	MITHU AGARWAL Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./311/2023 FIXED	AHMED ALI Versus THE STATE OF ASSAM	F K R AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/3603/2022 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/02/2023

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
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22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7459/2022 FIXED	SHAMS UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
2	WP(C)/7505/2022 FIXED	LOBUJA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
3	WP(C)/139/2023 FIXED	AKONI BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SEC. EDU. GA, ASSAM SC, AG
4	WP(C)/249/2023 FIXED	BHAGAWAN SARMA Versus THE ASAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
5	WP(C)/577/2023 FIXED	MANINDRA CHANDRA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	SC, ELEM. EDU GA, ASSAM
ADMISSION				
6	WP(C)/6403/2021 PART-HEARD, FIXED, WITH WP(C)/6056/2013(D/O), WITH WP(C)/6402/2021(D/O), WITH WP(C)/2945/2020(D/O)	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
7	WITH WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
8	WITH WP(C)/5394/2017	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION M RSA VERMA SC, FINANCE
9	WITH WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE

10	WITH WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
11	WITH WP(C)/4193/2019	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
12	WITH WP(C)/5088/2019	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
13	WITH WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WITH WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WITH WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
16	WITH WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
17	WITH WP(C)/8819/2019	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
18	WITH WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
21	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
23	WITH WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
24	WITH WP(C)/234/2020	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
25	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE

26	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
27	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
28	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
29	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
30	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	WITH WP(C)/758/2021	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
32	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
33	WITH WP(C)/1067/2021	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
34	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
35	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
36	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
37	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
38	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

40	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
41	WITH WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WITH WP(C)/6370/2021	TANURAM MILI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
43	WITH WP(C)/6374/2021	MINULATA DOLEY (PEGU) Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
44	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
46	WITH WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
48	WITH WP(C)/438/2022	SANTA SEN GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
50	WITH WP(C)/2256/2022	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
51	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
52	WITH WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
53	WITH WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE

54	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
55	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
56	WITH WP(C)/5368/2022	DIPALI CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WITH WP(C)/5375/2022	KAMESWAR BORUAH AND 24 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
58	WITH WP(C)/5843/2022	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
59	WITH WP(C)/6812/2022	SUNU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/6849/2022	NABA KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
61	WITH WP(C)/6942/2022	HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/6949/2022	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WITH WP(C)/6951/2022	BIMALA KALITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	WITH WP(C)/6953/2022	MANO RANJAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WITH WP(C)/6954/2022	AMRIT CHANDRA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	WITH WP(C)/6955/2022	DIPAK CH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WITH WP(C)/6961/2022	BIJOY LAKSHMI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/6969/2022	ABHA RANI BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
69	WITH WP(C)/6970/2022	LABANYA BALA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

70	WITH WP(C)/373/2023	MUKUL BHAGABATI Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
71	WP(C)/8453/2019 FIXED	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR. H BEZBARUA MR. U SARMA MS. P K DEVI	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4))
72	WP(C)/2630/2020 FIXED	NUPUR CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
73	WP(C)/1580/2022 B/O	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS. D DEKA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU.
74	WP(C)/5088/2022 FIXED	DOLEE BHUYAN Versus THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
75	WITH WP(C)/5089/2022	BEAUTY BORAH Versus THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
76	WITH WP(C)/5093/2022	JYOTISH KUMAR SUTRADHAR Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)

HEARING

77	WP(C)/5118/2014 FIXED	FIRE MAN-270 SRI TAPAN BUZARBARUAH Versus THE STATE OF ASSAM and 3 ORS,	MR.N K KALITA MR.R TALUKDAR MR.K D SARMA MR.M MAJUMDAR	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

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1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
7)	MR. S KATAKI	06-02-2023	To	10-02-2023
8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
14)	MR S SARMA	04-02-2023	To	12-04-2023
15)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023

16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,9th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./445/2023	NIRANJAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
2	Bail Appln./447/2023	RAJESH THAKURIA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. H KHAKLAERY	PP, ASSAM
3	Bail Appln./455/2023	TITHAIPOU GOLMEI Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan	PP, ASSAM
<u>MOTION</u>				
4	AB/373/2023	DAIJEE KALITA @ DAJJEE PATGIRI Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
5	AB/375/2023	NUR JAMAL @ SAHAN @ MONIRUZ ZAMAN AND ANR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
6	AB/376/2023	SMT. JAYANTI DAS Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
7	AB/382/2023 B/O	MD RAMJAN ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
8	AB/384/2023	ZIA RAHMAN @ JIYAR RAHMAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM M J ABEDIN	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Rev.P./198/2022 WITH LCR 1 FILE, FIXED	BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S SAHU MR. T BHARALI	MR. I H LASKAR (R2,3) MR. P K DEKA (R2,3) MD. S ALOM MR J H LASKAR (R-2,3)) MR. M S ALAM (R-2,3)) MR. P DAIMARY (R2,3) PP, ASSAM

10	Crl.Pet./923/2022 WITH LCR 2 FILES, FIXED	SANDEEP TEKRIWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR G N SAHEWALLA (r2) MR. P DEKA (r2) MR M SAHEWALLA (r2) MS. S. TODI (r2) MS T J SAHEWALLA (r2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./3314/2022 FIXED	PUJA THAPA AND ANR Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
12	Bail Appln./3490/2022 WITH LCR	MOHAMAD@MOHAMMAD KHAN Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
13	Bail Appln./3647/2022 WITH LCR, FIXED	UPENDRA BARUAH AND ANR Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
14	Bail Appln./29/2023 FIXED	TIKEN BARUAH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
15	Bail Appln./45/2023 FIXED	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
16	Bail Appln./72/2023	GOPHUR @ MD GOPHUR ALI Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA MS P MEDHI	PP, ASSAM
17	Bail Appln./135/2023 FIXED	PARIMAL DAS Versus THE STATE OF ASSAM	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
18	Bail Appln./220/2023 WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
19	Bail Appln./305/2023 FIXED	SAJAHAN ALI Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/2605/2022 FIXED	MONIKA BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
21	AB/2893/2022	DHRUBAJYOTI BORA AND ANR Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
22	WITH AB/2668/2022	DEBAJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
23	AB/3101/2022	JATIN CHANDRA RAY @ JATIN RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
24	AB/3181/2022	TARUN SONOWAL Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
25	AB/3252/2022 FIXED	SANJAY DAIMARY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
26	AB/3543/2022 WITH OFFICE NOTE, LCR FILES AND CASE DIARY, FIXED	FARAG ALI @ AHMED AND 9 ORS. Versus THE STATE OF ASSAM	MR S PAUL	PP, ASSAM
27	AB/3589/2022 FIXED	KULDEEP SAIKIA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM

28	AB/3617/2022 FIXED	ALIM UDDIN @ BAHAR UDDIN Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM PP, ASSAM
29	AB/3737/2022 FIXED	MD. HAFIJ ULLAH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
30	AB/3745/2022 FIXED	RAJ HUSSAIN @ RAJA Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
31	AB/47/2023 FIXED	MEERAJUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
32	AB/54/2023 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
33	AB/75/2023 FIXED	PRAMOD GOGOI @ PRAMUD GOGOI Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
34	AB/77/2023 FIXED	BABUL KUMAR LAHAN Versus THE STATE OF ASSAM	MR. B PATHAK MS. J GOGOI MS R BORAH MS M TIWARI	PP, ASSAM
35	AB/86/2023 B/O	JOYNAL ABEDIN@LAL HOSEN AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
36	WITH AB/209/2023	ABDUL HAI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
37	AB/153/2023 B/O	MD. ALTAF HUSSIAN Versus THE STATE OF ASSAM	MR. D NANDI MS P SARMAH	MR. M AHMED MD I H LASKAR PP, ASSAM
38	AB/160/2023 WITH OFFICE NOTE, FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	PP, ASSAM
39	AB/174/2023 FIXED	NITUL BORUAH Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
40	AB/224/2023 WITH OFFICE NOTE, FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
41	AB/244/2023 FIXED	NUR MOHAMMAD SK AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
<u>ORDERS</u>				
42	CrI.L.P./64/2022 WITH LCR 2 FILES, FIXED in CrI.A./10077/2022 WITH CrI.A./10077/2022 (Filing Number)	BIJOY KUMAR SINGH Versus STATE OF ASSAM AND ANR.	MR. N C DAS	PP, ASSAM
43	I.A.(CrI.)/49/2023 AB 3506/2022(D/O) in AB/3506/2022	BIJOY KUMAR SINGH Versus THE STATE OF ASSAM AND ANR. H LALCHAN ALI Versus THE STATE OF ASSAM,	MR. N C DAS MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

HEARING

44	Crl.A./13/2011 WITH LCR 4 FILES, P.B.-1	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
45	Crl.Rev.P./104/2017 WITH LCR 3 FILES	BRIJ NANDAN SINGH Versus M/S. KAMAL TEA CO. and ANR.	MR. M NATH MR. R K DUTTA MR. U J SAIKIA MR. A GANGULY MR. H K BARUAH MR T CHHETRI	MR.S DAS R-1 PP, ASSAM
46	Crl.A./47/2020 WITH LCR 4 FILES, B/O	HOLIRAM BORA @ BORAH Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
47	Crl.Pet./225/2021 WITH LCR 1 FILE, FIXED	MADHAB NEOG Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
48	Crl.Rev.P./41/2022 WITH LCR 1 FILE	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MR A U AHMED (R2, LEGAL AID COUNSEL) PP, ASSAM
49	I.A.(Crl.)/81/2022 WITH LCR 6 FILES, B/O in Crl.A./29/2022 WITH Crl.A./29/2022	RAJU AHMED LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
50	Crl.Pet./721/2022 WITH LCR 2 FILES, FIXED	RAJU AHMED LASKAR Versus THE STATE OF ASSAM AND ANR. ABDUL KADER AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2023

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR. M R SODIAL	31-01-2023	To	10-02-2023
3)	MR. B BARMAN	23-02-2023	To	28-02-2023
4)	MR I HASSAN	02-02-2023	To	10-02-2023
5)	MR. A GANGULY	01-02-2023	To	17-02-2023
6)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
7)	MR. S KATAKI	06-02-2023	To	10-02-2023
8)	MR. R SARMAH	05-02-2023	To	10-02-2023
9)	MR. A J SARMA	03-02-2023	To	15-02-2023
10)	MR M Z AHMED	06-02-2023	To	09-02-2023
11)	MS B DUTTA	06-02-2023	To	09-02-2023
12)	MR. A M DUTTA	06-02-2023	To	09-02-2023
13)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
14)	MR S SARMA	04-02-2023	To	12-04-2023
15)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
16)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
17)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
18)	MR. K K PARASAR	09-02-2023	To	14-02-2023
19)	MD M S ALI	07-02-2023	To	10-03-2023
20)	MRS N BARUAH	07-02-2023	To	28-02-2023
21)	MR. N PATHAK	08-02-2023	To	17-02-2023
22)	MR. M A SHEIKH	09-02-2023	To	13-02-2023